

Central Administrative Tribunal
Principal Bench: New Delhi

(2)

OA 485/97

New Delhi this the 11th day of March 1997.

Hon'ble Mr Justice K.M. Agarwal, Chairman
Hon'ble Mr N. Sahu, Member (A)

S.R. Hasan
S/o Late Shri S.A. Hasan
Additional Commissioner
Customs & Central Excise
IP Estate, New Delhi-110 002. ...Applicant

(In person)

Versus

Union of India through

1. The Secretary
Ministry of Finance
Department of Revenue
New Delhi-110 001.
2. Central Board of Excise & Customs
Ministry of Finance
New Delhi-110 001. ...Respondents.

O R D E R (oral)

Hon'ble Mr Justice K.M. Agarwal, Chairman

On going through the relief clause of the application under Section 19 of the AT Act, we found that the applicant wants a direction to the respondents to set aside the Annual Confidential Reports for 1971-72 to 1976-77 besides making prayers for ancillary reliefs. On being asked how we could entertain such a belated application from the applicant, he drew our attention to a letter dated 10.5.96 of the Government of India, Ministry of Finance which proposed to reject the various representations made by the applicant. The dates on which the representations had been made are also given and from these details, it appears that the first representation was made in 1993 whereas the last one was made on 19.12.95. All the representations were disposed of by the impugned letter dated 10.5.96. As these representations have

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become belated, the order made by the government in 1996 would not, according to us, extend the period of limitation under Section 21 of the AT Act. We tried to make it plain and simple to the applicant about our inability to come to his rescue but he tried to persuade us to hear the matter on merits in view of the sufferings he had to undergo during all the years. Helpless as we are, we could not give him a hearing because even after hearing, we were of the view that the petition was liable to be dismissed on ground of limitation. Under the circumstances, the petition is hereby summarily dismissed.

K. M. Agarwal
(K.M. Agarwal)
Chairman

N. Sahu
(N. Sahu)
Member (A)

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